

Most Urgent
Out at Once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT ; DELHI

No. 38440 /JOTP/Gaz./2023

Dated, Delhi the 7 MAY 2023


To

The Director (Academics),
Chairperson (Officiating),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

Sub: Practical Training of newly appointed Officers of the DHJS from the Bar w.e.f. 15th May to 30th May, 2023 (except 19th, 20th and 27th May, 2023).

Madam,

With reference to letter No.DJA/Trg./FC/Batch-XIV(DHJS)/1665/2023/2162 dated 12.5.2023 on the above noted subject, it is to inform that as per directions of Ld. Principal District & Sessions (HQs), Tis Hazari Court, Delhi, Sh. Sachin Sood, newly appointed officer of Delhi Higher Judicial Service (under training) has been attached with Sh. Dheeraj Mor, Addl. Sessions Judge-02, Central, Tis Hazari Court, Delhi for 17.05.2023 for Practical Training.


(Kaveri Baweja)

District Judge Commercial Court-07
Officer In-charge, Judicial Branch (C)
For Pr. District & Sessions Judge (HQs)
Central, Tis Hazari Court, Delhi

No. 38441-444 /JOTP/Gaz./2023

Dated, Delhi the 7 MAY 2023

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Branch In-charge, Care-Taking Branch, Tis Hazari Court, Delhi.
3. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee, Tis Hazari Court, Delhi.


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